

(c) Removal of encroachment on Railway land is a continuous process. New encroachments are removed as soon as these are noticed. Regarding old encroachments, these are removed under Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Following steps are taken to protect Railway land;

- (i) Identification of vulnerable areas ;
- (ii) Construction of boundary wall/ fencing in the vulnerable areas.
- (iii) Plantation in the area.
- (iv) Joint visits of the vulnerable locations by representatives of concerned Departments alongwith civil authorities.

[English]

Cellular Phones System in Trains

378. SHRI S. S. OWAISSI : Will the Minister of RAILWAYS be pleased to state :

- (a) whether in a bid to make the rail travel safer, Railways are planning to introduce Cellular Phone System in the Trains;
- (b) if so, the details thereof;
- (c) whether this system can provide contact between different stations and trains;
- (d) if so, the time by which this system is likely to be started and regions chosen for its start; and
- (e) the total expenditure earmarked for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) to (e) Does not arise.

Distribution of Yamuna Water

379. SHRI ASHOK PRADHAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) the quantum of Yamuna water provided to Uttar Pradesh for the supply of drinking water during each of the last three years;
- (b) whether the water so provided in accordance with the demand made;
- (c) if not, the reasons therefor;
- (d) whether there has been a rapid increase in the demand of potable water during the last years in Uttar Pradesh; and
- (e) if so, the steps taken on proposed to be taken by the Government in this regard ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (c) Considering

the irrigation and drinking water consumption requirements, the Chief Ministers of Basin States of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and National Capital Territory of Delhi, signed a Memorandum of Understanding (MoU) on 12.5.94 regarding allocation of surface flow of Yamuna upto Okhla. An allocation of 4.032 Billion Cubic Metres (BCM) was agreed to for Uttar Pradesh.

The Upper Yamuna River Board (UYRB) made following seasonal allocation of Yamuna water upto Okhla to the State of Uttar Pradesh during the last three years.

Year	July to Oct. BCM	Nov. to Feb BCM	March to June BCM	Total BCM
1995-96	3.216	0.343	0.473	4.032
1996-97	3.216	0.343	0.473	4.032
1997-98	3.216	0.343	0.473	4.032

Inter-sectoral prioritisation, out of allocated water , has to be done by the State Government of Uttar Pradesh.

(d) Water supply is a State subject. No such information has been received from the State Government of Uttar Pradesh.

(e) In view of 'd' above, question does not arise.

Gauge Conversion in Andhra Pradesh

380. SHRI G. GANGA REDDY : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the railways have completed any gauge conversion works in Andhra Pradesh during 1997-98;
- (b) if so, the details thereof alongwith the details of on going gauge conversion work in the State; and
- (c) the expenditure likely to be incurred thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The gauge conversion of Mahbubnagar-Dronachellam section has been completed in 1997-98. The following are the ongoing gauge conversion works in Andhra Pradesh:

(i) *Tirupati-Pakala-Katpadl-Section*

Work is making good progress and the section is presently targetted for completion in December, 2000, subject to availability of resources.

(ii) *Mudkhed-Adilabad Section (Party in Andhra Pradesh)*

Work has been taken up under the Build-Own-Lease-Transfer (BOLT) Scheme and is expected to be completed in about one year's time from now.

(iii) *Guntur-Guntakal and Guntakal-Kalluru with lifting of Kalluru-Dharamvaram MG Section*

The gauge conversion of Guntur-Guntakal section has

been completed. Work on Guntakal-Kalluru section is being taken up, while land acquisition proceedings for new line portion from Pendekattu Gooty are in progress.

(iv) *Secunderabad-Mudkhed and Jankampet Bodhan Section (partly in Maharashtra)*

The requisite clearances for this work have been obtained. Preliminary arrangements for commencing the work are on hand.

(v) *Dharmavaram-Pakala section*

The work would be taken up after the requisite clearances have been obtained.

(vi) *Naupada-Gunupur section*

The work would be taken up after the requisite clearance has been obtained.

(c) The total expenditure likely to be incurred on these projects is Rs. 1223.43 crores which is the cost of the above gauge conversion works, at current prices.

Users charges at Calicut Airport

381. SHRI MULLAPALLY RAMACHANDRAN :

SHRI G.M. BANATWALLA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any airport users fee is charged at the Calicut Airport;

(b) if so, the full details thereof;

(c) whether the users charge being levied on passengers bound for foreign countries from Calicut Airport has been discontinued.

(d) if not, the reasons for the same;

(e) whether any representation has been received against the levy of users charge at Calicut Airport; and

(f) if so, the reaction of the Government thereto ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes Sir. A sum of Rs. 500/- per passenger is a chargeable towards User's Development Additional Fee (UDAF) from embarking international passengers at Calicut Airport w.e.f. 01.10.95.

(c) No, Sir.

(d) to (f) The matter is before the Hon'ble High Court of Kerala. The case is, at present, sub-judice.

Operation of Senchoa-Silghat Railway Section

382. SHRI NRIPEN GOSWAMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Senchoa-Silghat railway section has not been in operation since 1993;

(b) if so, the reasons therefor;

(c) whether the Government are considering to re-open the said railway line; and

(d) if so, the time by which it is likely to be re-opened?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) It was closed after gauge conversion of the main line from Guwahati to Lumding & Chapramukh-Halbergaon.

(c) Yes, the matter is under consideration.

(d) No target has yet been fixed.

Construction of Over Bridges

383. SHRI AMAR ROY PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway over-bridges sanctioned for construction in West Bengal, location-wise;

(b) the funds allocated for the purpose; and

(c) the time by which construction works are likely to be started and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The following works are sanctioned to West Bengal on cost sharing basis:

S. No.	Name of Road Over bridges With Locations	Funds Provided During Current Year 1998-99 (Rs. in lakh)	Progress	To be Completed by
1	2	3	4	5
1.	ASANSOL :- Road Overbridge in lieu of old bridge No. 533 on Burnpur-Asansol section at Km. 332/13-14	40.00	Shifting of utility services is in progress	June 1999